

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 22.08.2019**

**In the court of the Registrar**

**11:30 A.M.**

**For Cross-Examination**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	Compensation Application No. 150 of 1999	Wasan Exports Pvt. Ltd. Vs. Canara Bank & Ors.	Kotla Harshavardhan

**Copy to: -**

- 1. Notice Board**
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**By Order**  
**-sd/-**

**Assistant Registrar**